

HOUSE OF THE PEOPLE

Tuesday, 3rd June, 1952.

The House met at a Quarter Past
Eight of the Clock

[Mr. Speaker in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

9-15 A.M.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER SECTION 2C OF THE INSURANCE ACT

The Minister of Finance (Shri C. D. Deshmukh): I beg to lay on the Table a copy of each of the following Notifications of the Ministry of Finance under sub-section (2) of Section 2C of the Insurance Act, 1938:

(i) Notification No. 658-I(2)/44, dated the 7th April, 1952. [Placed in Library. See No. P-14/52.]

(ii) Notification No. 666-I(1)/46, dated the 7th April, 1952. [Placed in Library. See No. P-15/52.]

GENERAL BUDGET—GENERAL DISCUSSION—contd.

Mr. Speaker: We will now proceed with the General Discussion of the Budget. I need not repeat the time limit and the other points which hon. Members will bear in mind.

Shri Kandasamy (Tiruchengode): The clocks have stopped, Sir.

Mr. Speaker: Unfortunately, it appears that while I am trying to attend to every nook and corner of the proceedings, hon. Members are not attending to the proceedings. This is

the fourth time that an hon. Member from this corner has raised this same point, which was raised from here, from there. If they attend to the proceedings, it will be all right. This point need not be repeated. I have got a watch with me and I shall go by that. Hon. Members need not go by these clocks. Steps are being taken to see that they are put in order.

Dr. Jaisoorya (Medak): But, our time does not agree with your time.

Mr. Speaker: Hon. Members will realise,—I think Pope said it once— it is with our judgments as with our watches, no two go alike and yet each believes his own. It is no use comparing the watches. Times will never agree. I am now going by my time. It is now 9-17. It is not material as to whether it is 9-17 or 9-20 or 9-25. The point is that the difference in the time of 15 minutes will not be so appreciable as to be of any disadvantage to any hon. Member. It is only a question of closing five minutes earlier or later. I shall keep the time and go according to my own watch, unless it also stops.

Shri Matthen (Thiruvellah): I thank you, Sir, for the opportunity you have given me to speak on the Budget today. This commences a new chapter in my life which has had several eventful chapters already. But this is quite different from the previous ones and I am glad to assure you that I have taken this new life in all seriousness. I am sorry, Sir, that the time.....

Mr. Speaker: Order, order. I might inform hon. Member that written speeches are not allowed. Of course, he may refer to his notes as copiously as he likes. But, he should not read any speech, if he has got any. I do not know what he is referring to. But, looking at the speed at which he was reading, very probably it is a written speech. So, he may refer to his notes.